

HIGH COURT OF JAMMU AND KASHMIR  
(Office of the Registrar General at Srinagar)

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ORDER

No. 515/95

Dated: 18.07.2017

Consequent upon the promotion of Mr. Imtiyaz Ahmad Lone, Mr. Adnan Syed, Mr. Sushil Singh, Mr. Arun Kumar Kotwal, Mr. Khem Raj, Mr. Dinesh Gupta, Mr. Parvaiz Iqbal and Mr. Prem Sagar, Munsiffs as Sub Judges/Civil Judges (Sr. Division) on ad-hoc basis and in the interest of administration, the following transfers/postings of Sub-Judges and Munsiffs are hereby made:

1. Mr. Mirza Riyaz-ul-Haq, Sub Judge/CJM, Kulgam is transferred and posted as Chief Judicial Magistrate, Rajouri, against available vacancy.
2. Mr. Vijay Singh Manhas, Sub Judge/CJM, Bandipora is transferred and posted as Chief Judicial Magistrate, Reasi, against available vacancy.
3. Ms. Masarat Roohi, Sub Judge/Special Mobile Magistrate, Srinagar is transferred and posted as Chief Judicial Magistrate, Sopore, vice Mr. Mehraj-ud-din Sofi.
4. Mr. Balbir Lal, Chief Judicial Magistrate, Kishtwar is transferred and posted as Chief Judicial Magistrate, Udhampur, against available vacancy.
5. Mr. Ashwani Kumar, Sub Judge, Leave Reserve, High Court is transferred and posted as Chief Judicial Magistrate, Jammu, against available vacancy.
6. Mr. Aijaz Ahmad Khan, Spl. Mobile Magistrate (T), Srinagar is transferred and posted as Chief Judicial Magistrate, Srinagar, against available vacancy.
7. Mr. Mohd Ashraf Khan, Sub Judge/CJM, Shopian is transferred and posted as Chief Judicial Magistrate, Poonch, against available vacancy.
8. Mr. Mohd. Rafiq Chak, Municipal Magistrate, Jammu is transferred and posted as Forest Magistrate, Srinagar, vice Mr. Bashir Ahmad Munshi.
9. Mr. Abdul Nasir, Sub Judge, Batote is transferred and posted as Sub Judge LRP, High Court, Srinagar, against available vacancy.

